

(4)

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.25/230/HDB/2018
NAME OF THE COMPANY	People Combine Solutions Private Limited
NAME OF THE PETITIONER(S)	People Combine Solutions Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER

Learned counsel Mr.K.Phani Kumar present for Petitioner.

None present for Respondent.

Common order pronounced.

Vide separate sheet(s).


MEMBER (Judicial)